

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 222 of 2015

Dated: 22nd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Chhattisgarh State Power Generation Co. Ltd.

...Appellant(s)

Vs.

Chhattisgarh Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

Pleadings are said to be completed. The matter is ready for hearing.

List the matter on **15.09.2016.**

**(T.Munikrishnaiah)
Technical Member**

mk/kt

**(Justice Ranjana P. Desai)
Chairperson**